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## Bauxite or\* in Cooiidrapur area in Karnataka

- 1251. SHRI B. IBRAHIM: Will the Minister of STEEL AND MINES be pleased to state;
- (a) whether it is a fact that Bauxite ore was found in Coondrapur area in Dakshina Kannada District, Karnataka State:
- (b) if so, whether there is any proposal to start Aluminium factory at Coondrapur; and
  - (u) if so, what are the details in this regard?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Yes, Sir.

- (b) No, Sir.
- (c) Does not arise.

## Grant of subsidy to Handloom Weavers of Karnataka

- 1252. SHRI B. IBRAHIM: Will the Minister of COMMERCE be pleased to state:
- (a) whether the subsidy granted by the Central Government for the Handloom Weavers of Karnataka has been given to them by the State Government of Karnataka; and
  - (b) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES (SHRI Z. R. ANSARI): (a) According to information received from the State Government, all subsidies for production and delivery of janata cloth sanctioned by the Government of India except the one sanctioned recently in July' 80 for Rs. 9.45 lakhs have been passed on to the implementing agencies viz. Karnataka Handloom Development Corporation and Karnataka State Cotton Handloom Weavers' Cooperative Apex Society.

(b) Does not arise.

## Aircraft sent abroad for routine Maintenance

- 1253. SHRI VIREN J. SHAH: Will the Minister of TOURISM AND CIVIL AVIATION  $b_e$  pleased to state:
- (a) whether it  $i_s$  a fact that an aircraft belonging to a nationalised airline has been sent abroad for the first time for routine maintenance;
- (b) if so, what are the details of the type of aircraft, where and the date on which it was sent and the cost involved; and
- (c) what steps Government propose to take to regain self sufficiency in this field?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR): (a) to (c) The Information is being collected and will be laid on the Table of the Sabha.

## Irregularities in the Export Credit and Guarantee Corporation Ltd.

- 1254. SHRI KALRAJ MISHRA: Will the Minister of COMMERCE be pleas ed to state:
- (a) whether it is a fact that the management of the Export Credit and Guarantee Corporation Limited, Bombay have paid over Rupees one crore as advance to hire an office Building in Bombay;
- (b) whether it is also a fact that a huge expenditure is stated to have been incurred on renovation/furnishing of the said office;
- (c) whether it is a fact that the Regional Manager of the Export Credit and Guarantee Corporation (Delhi Region) was reported to have committed irregularities in some financial dealings and was recommended by the investigating authority to be transferred but subsequently the transfer was cancelled at the instance of the Chairman; and